NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **02.08.2018**

NAME OF THE PARTIES: Future Supply Chain Solutions Ltd.

SECTION OF THE COMPANIES ACT: 230-232 OF COMPANIES ACT, 2013.

Order

17. C.P. (CAA)/2711/MB/2018

Company Petition admitted, returnable by 23.08.2018.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/NU/